

REPORT OF THE COMMITTEE ON PETITIONS

SHRI JANA KRISHNA MURTHY K. (Gujarat): Sir, I present the Hundred and Twenty-second Report (in English and Hindi) of the Committee on Petitions on the Petitions signed by S/Shri Niranjan Barpanda of Bhawani Nagar and Kedar Luha of Pensionpara in District Sambalpur of Orissa regarding non-implementation of the amended pension payment provisions by the State Bank of India.

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON LABOUR**

SHRI K. CHANDRAN PILLAI (Kerala): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour (Fourteenth Lok Sabha):

- (i) Third Report on Action Taken by the Government on the recommendations/observations contained in the First Report of the Committee on Demands for Grants (2004-2005) of the Ministry of Labour and Employment; and
- (ii) Fourth Report on Action Taken by the Government on the recommendations/observations contained in the Second Report of the Committee on Demands for Grants (2004-2005) of the Ministry of Textiles.

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON SOCIAL JUSTICE AND
EMPOWERMENT**

SHRI TARLOCHAN SINGH (Haryana): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha):

- (i) Fourth Report on Action Taken by the Government on the recommendations/observations contained in the Twenty-eighth Report